

### Development of Eastern U.P.

4699. SHRI YADVENDRA DUTT: Will the Minister of PLANNING be pleased to state:

(a) whether the U.P. Government has submitted its Plan for the development of Eastern U.P. to the Planning Commission;

(b) if so, the main features thereof; especially what they propose for the development of Eastern U.P.;

(c) what part of the resources are earmarked for the development of the backward area of Eastern U.P.; and

(d) the amount of money being sanctioned by Government of India for the development of the Backward Area of Eastern U.P. on the basis of Patel Commission Report?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No separate plan for the development of Eastern U.P. has been submitted by the State Government.

(b) However, in the States' Fifth Plan priority has been given in the Eastern U.P. to Irrigation, Power, Minor Irrigation, Agriculture, Roads, Education, Water Supply, Village and Small Industries and Health.

(c) In the four years of the Fifth Plan (1974-78), about 37% of the divisible outlay for the development of the various regions of U.P. is likely to be spent in the Eastern Region.

(d) A Special provision of Rs. 4 crores was made during 1964-65. Subsequently these programmes were to form part of State Plan. Hence no special Central Assistance is now being given on this account.

### Salt Factory in West Bengal

4700. SHRI MUKUNDA MANDAL:  
SHRI SAMAR MUKHERJEE:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under Government consideration to set up Salt Factory in West Bengal;

(b) if so, when; and

(c) what steps taken by Government in this regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c). The State Government of West Bengal

have constituted a Study Team consisting of the representatives of the Salt Commissioner, Geological Survey of India, Sunderban Development Board, District Magistrate, 24 Parganas, M/s. Bengal Salt Company Limited, Director, Cottage and Small Scale Industries, and Director of Industries, West Bengal, to explore the possibility of salt extraction through the Solar Evaporation Process in the Sunderbans area. The State Government have also constituted another Study Team consisting of various representatives of different Departments of the State Government and representative of the Salt Commissioner for exploring the possibility of salt extraction in Contia area. The Reports of the Study Teams are awaited.

### Supply of Nuclear Fuel to India

4701. SHRI SAMAR GUHA: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether attention of Government has been drawn to the editorial of Delhi 'Statesman' published on 6th March, 1978;

(b) if so, whether the facts referred to in it regarding supply and storage of nuclear fuel and the spent fuel are correct;

(c) the main features of Indo-U.S. agreement regarding supply of enriched uranium by US and taking back its 'spent';

(d) whether U.S. President has yet to make any recommendation to the U.S. Nuclear Regulatory Commission;

(e) if so, the reasons thereabout;

(f) the reasons for failure of AEC to find out alternative source and supply from Indian Plutonium stockpile and uranium received at Jadugoda; and

(g) the Government's plan to resolve fuel supply and storage difficulties of the Tarapur Plant?

THE PRIME MINISTER (SHRI MORARJI DESAI):

(a) Yes, Sir.

(b) The facts in the 'Statesman' editorial of 6th March, 1978, on matters referred to in part (b) are generally correct.

(c) to (e). The position has been explained at length in the debate in the House on 23rd March, 1978 on a calling attention notice on this subject.